

Annexure-3

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

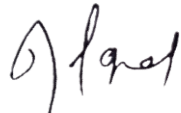
Name of Corporate Debtor: Max Transport Limited

Date of commencement of CIRP: 05-06-2025

List of creditors as on: 13-02-2026

All Amounts in INR (₹)

SL No .	Name of Creditors	Identification Number	Details of Claim		Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of Claim under verification	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party	% voting share in COC						
-	-	-	-	0.00	0.00	-	-	-	-	-	-	-	-	-	-	The only Financial Creditor, namely, State Bank of India withdrew from the Committee of Creditors (CoC) after their claims were settled by the Suspended Director of the Corporate Debtor outside the CIRP Process. The withdrawal of the Financial Creditor was subsequent to obtaining approval from Hon'ble NCLT, Chennai Bench.
Total				0.00	0.00		-			-						




IP RADHAKRISHNAN GOPAL

Interim Resolution Professional

In the matter of M/s. MAX TRANSPORT LIMITED

Registration number: IBBI/IPA-001/IP-P-02650/2022-2023/14070

AFA Valid up to 30/06/2026